

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

WEST ZONAL BENCH : MUMBAI

3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.**CAUSE LIST****EXCISE DIVISION BENCH****COURT NO. : 4 ROOM NO. : 505****DATED : 12/01/2018**

DAY : Friday

Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY

HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

<u>SNo</u>	<u>CASE No.</u>	<u>APPELLANT/RESPONDENT</u>	<u>REPRESENTATIVES</u>	<u>REMARKS</u>
<u>REGULAR MATTERS</u>				
1	E/1062/2004	Global Boarch Ltd. -Vs- Comm.Cen.Excise Raigad	IP/DR	* Issue Notice
	E/CROSS/392/2004			
2	E/1236/2004	Global Boards Ltd -Vs- Comm Cen Excise Raigad	IP/DR	* Issue Notice
	E/CROSS/393/2004			
3	E/2862/2006	CCE Raigad -Vs- Hanil Era Textiles Ltd.	DR/IP	* Issue Notice
4	E/1110/2007	CCE RAIGAD -Vs- Ispat Ind. Ltd.	DR/IP	* Issue Notice
	E/CROSS/211/2007			
5	E/1543/2007	Kelkar Trading Corporation -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
6	E/1544/2007	Shri Chintamani Shridhar Kelkar -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* No Notice
7	E/1545/2007	Chand Fruits Company P Ltd -Vs- CCE PUNE II	Vidyadhar S. Apte /DR	* No Notice
8	E/505/2008	Nicholas Piramal (I) Ltd. -Vs- CCE RAIGAD	IP/DR	* Issue Notice
9	E/526/2008	. Indorama Synthetics (I) Ltd. -Vs- CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
10	E/955/2008	CCE BELAPUR -Vs- I.G. Petrochemicals	DR/IP	* No Notice
11	E/1143/2008	Cadbury India Limited -Vs- CCE MUMBAI - III	IP/DR	* Issue Notice
12	E/1144/2008	Cadbury India Limited	IP/DR	* Issue

		-Vs- CCE MUMBAI - III		Notice
13	E/1197/2008	G.D. Metsteel Pvt. Ltd. -Vs- CCE PUNE III	Sailesh P.Sheth /DR	* Issue Notice
14	E/1207/2008	Venus International -Vs- CCE THANE I	Mayur Shroff /DR	* Issue Notice
15	E/1208/2008	Prakash Joukani -Vs- CCE THANE I	Mayur Shroff /DR	* Issue Notice
16	E/201/2009	Intellvisions Software Ltd. -Vs- CCE MUMBAI - IV	R.V.Shetty /DR	*
	E/CROSS/32/2009			
17	E/241/2009	CCE MUMBAI - IV -Vs- Intellvisions Software Ltd.	DR/IP	*
18	E/699/2009	Smt Sushma Chaudhary -Vs- CCE PUNE I	IP/DR	*
19	E/700/2009	Ajit Inamdar -Vs- CCE PUNE I	IP/DR	*
20	E/701/2009	Chaitanya Employees Industrial Co-op Society Ltd. -Vs- CCE PUNE I	Vidyadhar S. Apte /DR	*
21	E/1117/2009	United Rubber Industries (India) Pvt. Ltd. -Vs- CCE THANE II	IP/DR	* Issue Notice
22	E/1118/2009	Biravu Navin Rai (CEO) -Vs- CCE THANE II	IP/DR	* Issue Notice
23	E/1119/2009	Sailen Kumar Jana -Vs- CCE THANE II	IP/DR	* Issue Notice
24	E/1173/2009	Pee Tee Extrusion Products Pvt. Ltd. -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice
25	E/1174/2009	Prakash Mehta -Vs- CCE MUMBAI - V	V. Sridharan, /DR	* Issue Notice

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

**T Viswa Prakash,
Deputy Registrar,
EXCISE DIVISION BENCH,
CESTAT - Mumbai**